

COURT - II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 4 of 2011

Dated: 30th August, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Noida Power Company Ltd. ... Appellant (s)
Versus

U.P. Electricity Regulatory
Commission ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Vishal Gupta
Counsel for the Respondent(s): Mr. Kunal Verma

ORDER

Learned Counsel for the appellant is directed to file written
submissions by 1.9.2011 after serving copy on the other side..

Post the matter for further hearing on 14.09.2011.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK